

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 1597-1599/2015

STATE OF U.P.

Appellant(s)

VERSUS

HET RAM & ORS. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 28/07/2016 These appeals were called on for hearing today.

For Appellant(s) Mr.Shantanu Krishna,Adv.
 Mr. Adarsh Upadhyay,Adv.

For Respondent(s) Ms. N. Annapoorani,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The respondent Nos. 1 & 6 have expired. Ld.counsel for the appellant shall take appropriate steps to delete them from the array of parties within four weeks as last chance.

List the matter again on 08.09.2016.

(RAJESH KUMAR GOEL)
Registrar

SB